THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated Shillong the ____ June 2017

NOTICE INVITING QUOTATION

No. HCM II/23/2017/Comp/: Sealed Quotations affixing non-refundable court fee stamp of Rs. 500/- (Rupees Five hundred only) are hereby invited for supply of the following items from Government of Meghalaya, IT Department, registered firms.

SI No.	Item Description	Make & Model	Qty
1	Router	Cisco 4451 Integrated Services Router or equivalent CICSO Router	1
2	Switch	CISCO Catalyst WS-C3850-48P-S 48 port with 4 x 1 GE Network module or equivalent Cisco Catalyst 48 port Switch	1
3	Switch	CISCO Catalyst WS-C3850-24P-S 24 port with 4 x 1 GE Network module or equivalent Cisco Catalyst 24 port Switch	3
4	Information Kiosk		1

The Quotation in sealed cover addressed to the REGISTRAR GENERAL, High Court of Meghalaya Shillong- 793001 super scribing thereon "Supply of IT equipment" must reach the office of the undersigned by 21st July 2017 on or before 1:00 P.M and the Quotation will be opened on the same day i.e. 21st July 2017 at 1: 30 P.M in the Office Chamber of the Registrar General in presence of the firm representatives.

Terms and Conditions

- a. The firm must submit its quotation in sealed envelope only.
- b. The firm should supply only genuine and defective-free products.
- c. Rates should be quoted including all charges and taxes. Nothing extra shall be paid.
- d. The Authority concerned reserves the right to accept or reject any or all Tenders without assigning any reason.
- e. The decision of accepting authority shall be final.

REGISTRAR GENERAL

Memo No. HCM II/23/2017/Comp / 2263 4 Dated Shillong the 23 June, 2017 Copy to:

- 1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
- 2. Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya.
- 3. The System Analyst for uploading in the Official Website.
- 4. Office Notice board.
- 5. Account Section.
- 6. Office File.

REGISTRAR GENERAL